

**IN THE HIGH COURT OF BOMBAY AT GOA**

**STM 1749 OF 2020**

State thr. P.I. Economic  
Offence cell.

...Applicant.

Versus

Jit Vinayak Arolkar

... Respondent.

Shri S. G. Bhobe, Public Prosecutor for the applicant.

Shri S. S. Kantak, Senior Advocate with Shri A. Gosavi, Advocate for the  
respondent.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -6<sup>th</sup> January 2021.

PC.

Respondent has just filed his defence. The learned counsel on both  
sides seek time to advance arguments.

Post the matter on 13.1.2021.

**DAMA SESHADRI NAIDU, J.**

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